

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4133  
ANSWERED ON:07.08.2014  
CONVERSION OF MGNREGS  
Jayadevan Shri C. N.;Noor Smt. Mausam

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to convert the Mahatma Gandhi National Rural Employment Guarantee Act(MGNREGA) into a scheme;
- (b) if so, the reasons therefor and the names of States which have made such suggestions;
- (c) whether it has come to the notice of the Government that the funds released under MGNREGS remain unutilized in some States/UTs thereby impeding the implementation of the Scheme;
- (d) if so, the details thereof including the names of the States/UTs which have underutilised funds released to them during each of the last three years and the current year along with the reasons therefor, State/ UT-wise; and
- (e) the steps taken by the Government to ensure that the funds released to the States/UTs are utilised fully?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)&(b) No, Madam. There is no proposal at present to convert the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) into a Scheme. The State Governments, under Section 4(1) of MGNREGA 2005, are empowered to make employment Schemes to give effect to the wage employment guaranteed to rural households under Section 3(1) of the Act and such a Scheme should provide for the minimum features specified in Schedule I of the Act. Rajasthan is only State which has raised the issue of modification of MGNREGA into a Scheme and suggested to lay more focus on the creation of durable assets and sustainable livelihoods.

(c) to (e) The Central share of programme funds under MGNREGA is released to the States/UTs on the basis of labour demand projected in the respective labour budgets. Utilisation of funds under MGNREGA depends on the actual demand for wage employment in the implementing State/UTs. The State/UT-wise details of central release and expenditure under MGNREGA during each of the last three years and current year are at Annexure.